



बिहार गजट

असाधारण अंक

बिहार सरकार द्वारा प्रकाशित

2 माघ 1942 (श10)

(सं० पटना 64) पटना, शुक्रवार, 22 जनवरी 2021

fuokpu foHkx

vf/k lpuk

22 tuojh 2021

सं० एम-01-01/2021-05—लोक प्रतिनिधित्व अधिनियम, 1951 (1951 का 43) की धारा-67 के उपबंधों के अनुसरण में बिहार विधान परिषद् का उप निर्वाचन, 2021 के निर्वाचन के परिणाम की घोषणा से संबंधित प्ररूप 21'ख', जिसमें बिहार राज्य के विधान सभा के निर्वाचित सदस्यों द्वारा बिहार विधान परिषद् के लिए निर्वाचित सदस्यों के नाम दिये गये हैं, (हिन्दी एवं अंग्रेजी) सर्वसाधारण की जानकारी के लिए प्रकाशित की जाती हैं।

बिहार-राज्यपाल के आदेश से,

मिथिलेश कुमार साहु,

संयुक्त सचिव—सह-संयुक्त मुख्य निर्वाचन पदाधिकारी, बिहार।

*Jh सुशील dekj eknh d: LFkku ij fcgkj fo/kku ifj"kn dk mi&fuokpu] 2021
fuokpu] dk l'pkyu fu;e] 1961*

(कानूनी नियम और आदेश)

Á: i 21[k

[नियम 11(1) देखिए]

%vkdflEd fjfDr dk Hkju d: fy, fuokpu e: mi; kx d: fy,] t c LFkku fufojk/k gk%

लोक प्रतिनिधित्व अधिनियम, 1951 की धारा 53 की उपधारा (2)*/~~उपधारा (3)*~~ के अधीन निर्वाचन के परिणाम की घोषणा।

fcgkj %jkT; % fo/kku l' Hkk d: fuokfpr l nL; }kjk fcgkj fo/kku ifj"kn d: fy, fuokpu%

निर्वाचनों का संचालन नियम, 1961 के नियम 11 के उपनियम (1) के साथ पठित लोक प्रतिनिधित्व अधिनियम, 1951 की धारा 53 की उपधारा (2)*/~~उपधारा (3)*~~ से अन्तर्विष्ट उपबन्धों के अनुसरण में, मैं घोषणा करता हूँ कि -

l; n 'kkguokt g/ u (नाम), गृह सं०-75, वार्ड न०-20, जिला-सुपौल, पिन-852131 (पता), जो *Hkkjrh; turk ikVh* (मान्यता प्राप्त/~~संज्ञिक~~ राजनैतिक पार्टी का नाम) द्वारा खड़े किए गए हैं। उस सदन में, *Jh सुशील dekj eknh* के *fnukd&09-12-2020* को पद-त्याग के कारण हुई रिक्ति को भरने के लिए सम्यक् रूप से निर्वाचित हो गए हैं।

स्थान - *iVuk*

दिनांक - 21-01-2021

l; t; dekj vxoky] Hkk0i010

fuokph inkf/kdkjh]

fcgkj fo/kku ifj"kn dk mi fuokpu] 2021

Bye-Election to the Bihar Legislative Council, 2021 in place of Shri Sushil Kumar Modi Conduct of Elections Rules, 1961

(Statutory Rules and Order)

FORM 21B

[See rule 11 (1)]

(For use in Election to fill a casual vacancy when seat is uncontested)

Declaration of the result of Election under sub-section (2) of section 53 of the Representation of the People Act, 1951.

Election to the Bihar Legislative Council by the elected members of Legislative Assembly Bihar (State).

In pursuance of the provisions contained in sub-section(2)*/~~sub-section (3)*~~ of section 53 of the Representation of the People Act, 1951, read with sub-rule (1) of rule 11 of the Conduct of Elections Rules, 1961,

I declare that —

Syed Shahnawaz Hussain (Name), **House No.-75, Ward No.-20, District-Supaul, Bihar, Pin-852131**(Address) sponsored by **Bharatiya Janata Party** (name of the recognised/~~registered~~ political party) has been duly elected to fill the vacancy caused in that House by the resignation of **Sh. Sushil Kumar Modi** on **09.12.2020**.

Place: **PATNA**

Date: **21.01.2021**

SANJAY KUMAR AGRAWAL, I.A.S

Returning Officer

**Bye Election to the Bihar Legislative
Council by the elected members of Legislative Assembly.**

Jh foukn ukjk;.k >k d Lfkk i j fcgkj fo/kku ifj"kn dk mi&fuokpu] 2021
fuokpuk dk l'pkyu fu;e] 1961

(कानूनी नियम और आदेश)

Á: i 21[k

[नियम 11(1) देखिए]

%vkdflEd fjDr dk Hkju d fy, fuokpu e mi; kx d fy,] t c LFkk fufojk/k gkk%

लोक प्रतिनिधित्व अधिनियम, 1951 की धारा 53 की उपधारा (2)*/ ~~उपधारा (3)*~~ के अधीन निर्वाचन के परिणाम की घोषणा।

fcgkj %jkT;% fo/kku l Hkk d fuokfpr l nL; }kjk fcgkj fo/kku ifj"kn d fy, fuokpu%

निर्वाचनों का संचालन नियम, 1961 के नियम 11 के उपनियम (1) के साथ पठित लोक प्रतिनिधित्व अधिनियम, 1951 की धारा 53 की उपधारा (2)*/ ~~उपधारा (3)*~~ से अन्तर्विष्ट उपबन्धों के अनुसरण में, मैं घोषणा करता हूँ कि -

Jh edश lguh (नाम), *xke@ik0&vQtyk] Fkkuk&fcjk y] ftyk&njHkxk fiu&847203* (पता), जो *fodk l'khy b l ku ikVh* (~~मान्यता प्राप्त~~/रजिस्ट्रीकृत राजनैतिक पार्टी का नाम) द्वारा खड़े किए गए हैं। उस सदन में, दिनांक-11.11.2020 को बिहार विधान सभा के सदस्य निर्वाचित हो जाने के फलस्वरूप *Jh foukn ukjk;.k >k dk LFkk fjDr gk tku* के कारण हुई रिक्ति को भरने के लिए सम्यक् रूप से निर्वाचित हो गए हैं।

स्थान - *iVuk*

दिनांक - 21-01-2021

lit; dekj vxoky] Hkk0i0l0

fuokph inkf/kdkjh]

fcgkj fo/kku ifj"kn dk mi fuokpu] 2021

Bye-Election to the Bihar Legislative Council, 2021 in place of Shri Vinod Narain Jha
Conduct of Elections Rules, 1961

(Statutory Rules and Order)

FORM 21B

[See rule 11 (1)]

(For use in Election to fill a casual vacancy when seat is uncontested)

Declaration of the result of Election under sub-section (2) of section 53 of the Representation of the People Act, 1951.

Election to the Bihar Legislative Council by the elected members of Legislative Assembly Bihar (State).

In pursuance of the provisions contained in sub-section(2)*/~~sub-section (3)*~~ of section 53 of the Representation of the People Act, 1951, read with sub-rule (1) of rule 11 of the Conduct of Elections Rules, 1961,

I declare that —

Shri Mukesh Sahani (Name) **Vill & P.O.- Afzala, P.S.-Biroul, District-Darbhanga, Pin-847203** (Address) sponsored by **Vikassheel Insaan Party** (name of the ~~recognised~~/registered political party) has been duly elected to fill the vacancy caused in that House by the seat of **Sh. Vinod Narain Jha** having been elected to Bihar Legislative Assembly on **11.11.2020**.

Place: **PATNA**

Date: **21.01.2021**

SANJAY KUMAR AGRAWAL, I.A.S

Returning Officer

Bye Election to the Bihar Legislative
Council by the elected members of Legislative Assembly.

अधीक्षक, सचिवालय मुद्रणालय,

बिहार, पटना द्वारा प्रकाशित एवं मुद्रित।

बिहार गजट (असाधारण) 64-571+50-डी0टी0पी0।

Website: <http://egazette.bih.nic.in>